

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-69/2004/317/A

From :- Shri Utpal Rajkhowa,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti. Rousan Ara Rahman,
District & Sessions Judge,
Karimganj.

Dated Guwahati, the 11th January, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No. JKD/2024/201 Dtd. 09.01.2024.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 09.01.2024** has been granted. The next senior most Judicial Officer available at the station would remain in-charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE)

Memo No.HC.VII-69/2004/318/A, dated 11.1.2024

Copy to:

- ✓1. The Project Manager, Gauhati High Court.

[Signature]
11/1/24
REGISTRAR (VIGILANCE)